

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4575
ANSWERED ON:23.04.2010
MEDICAL CERTIFICATE
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Central Government Health Scheme (CGHS) beneficiaries can avail the medical facilities in the dispensaries run by the Corporation/local bodies/State run dispensaries, nearby their residences;
- (b) if so, the details thereof;
- (c) whether the medical certificates issued by these authorities are valid/to avail of the medical leave by the officers/staff of Central Government; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) to (d) CGHS beneficiaries can avail treatment in dispensaries run by local bodies/Municipal Corporation/ State run dispensaries and the certificates issued by these agencies will be valid for availing leave on Medical grounds.